

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.06.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/222/2021
<b>NAME OF THE COMPANY</b>	Satish Venkayalapati & Vasathi Housing Ltd
<b>NAME OF THE PETITIONER(S)</b>	Investcorp Score Fund
<b>NAME OF THE RESPONDENT(S)</b>	Satish Venkayalapati & Vasathi Housing Ltd
<b>UNDER SECTION</b>	95 of IBC

**ORDER**

**Present:** Ld. Counsel Ms. Ranjani Ramesh for the Petitioner.  
None for the Respondents.

Respondents already set ex-parte. RP report is taken on record.

**Heard. Reserved for orders.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**